

KADAMBUR M.R. JANARTHANAN) : (a) The Industrial Finance Corporation of India Ltd. (IFCI) has reported that it has sanctioned aggregate financial assistance of Rs. 73.21 crore to 12 sugar mills during 1996-97 and Rs. 96.56 crore to 14 sugar mills during 1997-98 located in the States of Uttar Pradesh, Maharashtra, Karnataka, Haryana, Bihar, Andhra Pradesh, Punjab and Gujarat. IFCI has further reported that it has sanctioned term loan of Rs. 13 crore to two sugar mills located in the State of Maharashtra during 1996-97 and Rs. 7.50 crore (Non-Convertible Debentures of Rs. 5.00 crore and term loan of Rs. 2.50 crore) to two sugar mills located in the State of Maharashtra during 1997-98.

(b) IFCI has reported that the loans have been sanctioned to the respective sugar mills based on their past satisfactory performance, credit record as also the individual projects meeting the overall viability criteria. Accordingly, the said loans are expected to be repaid out of the cash generations from operations of the respective sugar mills. In addition, the said loans are also secured by way of mortgage of the fixed assets of the concerns.

Show Cause Notice to I.T.C.

4571. SHRI RAJ NARAIN PASSI : Will the Minister of FINANCE be pleased to state :

(a) whether show cause notices are pending for adjudication with various excise and customs collectorate against M/s. Indian Tobacco Company Ltd. in connection with evasion of excise and customs duty;

(b) if so, the details thereof alongwith the amount of evasion since 1992;

(c) whether there is any delay in adjudicating such cases;

(d) if so, the reasons therefor; and

(e) the steps taken by the Government to recover the said amount ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (e) The information is being collected and will be laid on the Table of the House.

[Translation]

Mukherjee Committee

4572. PROF. RITA VERMA : Will the Minister of COAL be pleased to state :

(a) the justification behind setting up of the headquarters of the Mukherjee Committee constituted to inquire into the

Gajaliland mine accident of BCCL at a long distance of five hundred Kms. away from the accident site;

(b) whether due to the location of the headquarters of above Committee far away from the accident site, the inquiry is being delayed;

(c) the expenditure incurred on the Mukherjee Committee as on May 15, 1998; and

(d) the amount Spent on travelling of the Committee from its headquarters to Dhanbad as on May 15, 1998 ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) Based on information received from Ministry of Labour, it is learnt that the Headquarters of the Court of Inquiry was placed at Allahabad on the request of Justice S.K. Mookerji, Chairman, Court of Inquiry who has cited the following reasons in support of his contention

(i) His old age and health problems which may not allow him to stay away from his home (at Allahabad) for longer periods.

(ii) The place of Inquiry should be far removed from the accident site to ensure free and fair environment for holding the inquiry.

(b) No Sir, the Chairman, Court of Inquiry has since submitted the report to the Government (Ministry of Labour) on 29.6.98.

(c) The expenditure incurred for the Court of Inquiry as on 15th May, 1998 is Rs. 19,01,728/- (Rupees Nineteen Lakhs one thousand seven hundred and twenty eight only).

(d) The amount spent on account of travelling of the Court of Inquiry as on 15th May, 1998 is Rs. 3,15,801/- (Rupees three lakhs fifteen thousand eight hundred and one only).

[English]

Financial Assistance to Rural Industries by KVIB

4573. SHRI A.F. GOLAM OSMANI :
SHRI PRADEEP KUMAR YADAV :

Will the Minister of INDUSTRY be pleased to state

(a) whether Khadi and Village Industry Board has started a comprehensive programme to grant financial assistance to set up the rural industries including bee keeping, production of bee colonies, training, promotion and other related work in the country;

(b) if so, the details thereof, State-wise, particularly in Assam and Uttar Pradesh; and

(c) the marginal amount sanctioned by KVIB in this regard, State-wise ?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) Yes, Sir.

(b) In order to develop Khadi and Village Industries for generation of additional employment for 2 million persons, Khadi and Village Industries Commission has launched a programme known as the Rural Employment Generation Programme (REGP) consisting of following major components :

1. District Special Employment Programme.
2. 125 Priority Block Development Programme.
3. National Project of selected village industries viz. bee keeping, handmade paper and leather pottery.
4. Special Project-Thrust Areas.

Lists of 71 Districts and 125 Blocks selected State wise for coverage of the REGP are attached in the Statement 'A' and 'B'.

Bee Keeping Industry

As part of the Rural Employment Generation Programme (REGP), it is proposed to set up 99 National Project for developing the bee keeping industry in the country to generate employment for 0.48 lakhs persons by the terminal year of 9th Five Year Plan. In the second phase, it is envisaged to expand bee keeping activities by introducing improved technology and new colonies in the range of 250/500 colonies per project. The KVIC in collaboration with North Eastern Council has also established a Regional Project at Boko in Assam State for development of Apiculture in the North Eastern Region. The KVIC established the Central Bee Research and Training Institute in Pune. The activities of Institute are run through its three Regional Bee Research Centres and 18 Field observation centres to cater the needs of training and research.

(c) The State-wise disbursement of funds to the various KVI Boards as well as disbursement under Bee Keeping Industry is in the attached Statement 'C' and 'D'.

Statement A

List of 71 selected districts for coverage under the special employment programme for Khadi and Village Industries

- I. Andhra Pradesh**
 1. Kurnool
 2. Adilabad
 3. Mehboob Nagar
 4. Prakasam
 5. Karimnagar
 6. East Godavari
 7. Srikakulam

- II. Arunachal Pradesh**
 8. Changlang
- III. Assam**
 9. Marigaon
 10. Lakhimpur
- IV. Bihar**
 11. Saharsa
 12. Godda
 13. Madhubani
 14. Gaya
- V. Gujarat**
 15. Banaskantha
 16. Panchmahal
 17. Kutch
- VI. Himachal Pradesh**
 18. Chamba
 19. Kullu & Manali
- VII. Haryana**
 20. Rewari-Ambala
- VIII. Jammu & Kashmir**
 21. Anant Nag
 22. Jammu
- IX. Karnataka**
 23. Kolar
 24. Raichur
 25. Dharwad
 26. Chitradurga
- X. Kerala**
 27. Alleppy
 28. Pathanamthitta
 29. Thrissur
 30. Kozikode-Wyanad
- XI. Madhya Pradesh**
 31. Sarguja
 32. Bhand
 33. Guna

34. Raipur
 35. Jhabua-Dhar
 36. Betul
XII. Maharashtra
 37. Chandrapur
 38. Yavatmal
 39. Raigarh-Ratnagiri
 40. Beed
 41. Nanded
XIII. Manipur
 42. Imphai
XIV. Meghalaya
 43. East Garo Hills
 44. West Garo Hills
 45. South Garo Hills
XV. Mizoram
 46. Lunglei & Aizwal
XVI. Nagaland
 47. Dimapur & Kohima
XVII. Orissa
 48. Kalanhandi
 49. Phulbani-Koraput
 50. Dhenkanal-Kendrapada
XVIII. Punjab
 51. Hosiarpur
XIX. Rajasthan
 52. Dausa
 53. Tonk
 54. Udaipur
 55. Jaipur
XX. Tripura
 56. Tripura (West)
XXI. Tamil Nadu
 57. Ramanathpuram
 58. Tirunolveli
 59. Dharampuri
 60. North Arcot
 61. South Arcot
XXII. Uttar Pradesh
 62. Mau-Belia
 63. Almora & Pithoragarh
 64. Chameli & Utrakashi
 65. Mathura
 66. Shahjahanpur
 67. Jhansi
 68. Jaunpur
XXIII. West Bengal
 69. Birbhum
 70. North 24 Parganas & South 24 Parganas
 71. Malda
 72. Nadia
XXIV. Sikkim
 73. Sikkim

Statement-B*List of blocks identified for implementing 125 Block Development Programme*

S.No.	State	Districts	Blocks
1	2	3	4
1	Andhra Pradesh	1. Chtloor 2. Prakesam 3. Mahaboob Nagar 4. Anantapur 5. Ranga Reddy	1. Madanapatti 2. Karigiri 3. Achampet 4. Madakestra 5. Ibrahim Patnam

1	2	3	4
		6. Warangal	6. Mahaboobabad
		7. Cuddapah	7. Pulivendala
		8. Srikakulam	8. Rasbuddm
	Visakhapatnam (R.O.)	9. West Godawari	9. Polaveram
		10. Visakhapatnam	10. Paderu
2.	Assam	1. Kamrup	1. Rangia
		2. Dibrugarh	2. Kokopather
		3. Darrange	3. Udalgari
		4. Goalpara	4. Matia
		5. Lakhimpur	5. Bihpuria
3.	Arunachal Pradesh	1. Lower Subansari	1. Kimindolmukh
4.	Bihar	1. Dumka	1. Jama
		2. Rohtas	2. Chanari
		3. Sahebganj	3. Bono
		4. Jamui	4. Lakshmipur
		5. Sibhar	5. Sibhar
		6. Paschim-Champaran	6. Gaunha
	Ranchi (R.O.)	7. Ranchi	7. Bero
		8. West Singbhum	8. Chaibasa
		9. Palamau	9. Chandwa
		10. Gumla	10. Raidih
		11. Lohardaga	11. Senha
5.	Gujarat	1. Valsad	1. Dharampur
		2. Surat	2. Patsana
		3. Rajkot	3. Jasdai
		4. Sabarkantha	4. Megraj
		5. Bhavnagar	5. Savarkunda
		6. Surendera Nagar	6. Desada
6.	Haryana	1. Hissar	1. Hissar-II
		2. Mahendragarh	2. Nangal Choudhary
		3. Ambala	3. Narayangarh
7.	Himachal Pradesh	1. Shimla	1. (NRPDS)
		2. Kangra	2. Paraspur

1	2	3	4
8.	Jammu & Kashmir	1. Udhampur	1. Raisi
9.	Karnataka	1. Gulbarga 2. Belgaum 3. Mysore 4. Chitradurga 5. Bidar 6. Raichur	1. Aland 2. Athani 3. Yelandur 4. Holakere 5. Basarskalyana 6. Kustagi
10.	Kerala	1. Trivandrum 2. Mallapuram 3. Trissur	1. Perunkadawala 2. Vellanad 3. Wandoor 4. Pathayanur
11.	Maharashtra Wardha (R.O.)	1. Solapur 2. Beed 3. Nasik 4. Pune 5. Bhandara 6. Nagpur 7. Yavatmal 8. Amravati 9. Wardha	1. Mangabardha 2. Kej 3. Malegaon 4. Junnar 5. Salekasa 6. Ramtek 7. Kalamb 8. Chikhaldhara 9. Seloo
12.	Madhya Pradesh	1. Raipur 2. Hoshangabad 3. Morena 4. Devas 5. Bilaspur 6. Balaghat 7. Ratlam 8. Chindwara 9. Sidhi 10. Raigarh 11. Bastar 12. Khargaoan 13. Durg 14. Guna	1. Manipur 2. Harda 3. Vijaypur 4. Bagli 5. Pali 6. Kota 7. Bahar 8. Ratlam 9. Chaurai 10. Kusmi 11. Bharghada 12. Jagdhalpur 13. Pansemel 14. Baldo

1	2	3	4
13.	Mizoram	1 Mizoram	1 Mizoram
14.	Nagaland	1. Kohima	1. Medziphorma
15.	Rajaasthan		
	Bikaner (R.O.)	1. Barmer	1. Balothara
		2. Bikaner	2. Kolayat
	Jaipur (S.O.)	3. Churu	3. Bikaner
		4. Dungurpur	4. Taranagar
		5. Jaisalmer	5. Simalwara
		6. Sikar	6. Sam
		7. Banswara	7. Neem ka Thana
			8. Bhatol
16.	Tamil Nadu		
	Medurai (R.O.)	1. Kamarajar	1. Narukudi
		2. Chidambarnar	2. Vilathakulam
	Madras (S.O.)	3. P.M. Thevar	3. Singampunan
		4. Dharmapuri	4. Bargur
		5. North Arcot (Ambedkar)	5. Jawadu Hills
17.	Uttar Pradesh		
	Haldwani (R.O.)	1. Nainital	1. Gadapur
		2. Almora	2. Takula
		3. Pithoragarh	3. Pati
		4. Jhansi	4. Mauranpur
	Lucknow (S.O.)	5. Hamirpur	5. Chankhan
		6. Lalitpur	6. Birdha
		7. Kheri	7. Bijua
		8. Baha	8. Baha
	Dehradun (R.O.)	9. Chamoli	9. Ukhimat
	Varanasi (R.O.)	10. Mirzapur	10. Channbey
	Meerut (R.O.)	11. Ghazlabed	11. Razapur
18.	Punjab	1. Sangrur	1. Lehragaga (NRPDS)
19.	Orissa	1. Sambalpur	1. Paikamal
		2. Balasore	2. Nilgiri

1	2	3	4
		3. Mayur Bhanj	3. Badasahi
		4. Koraput	4. Laxmipur
		5. Keonjhar	5. Ghatgam
		6. Boudh	6. Kantamal
		7. Sundergarh	7. Smbdega
		8. Gujapati	8. Gurma
		9. Bolangir	9. Patnagarh
20.	Tripura	1. West Tripura	1. Mohanpur
21.	West Bengal	1. Bankura	1. Ranibandh
		2. Midnapur	2. Jhargram
		3. Purulia	3. Raghunathpur-1
		4. Murshidabad	4. Sagardighi
		5. Burdwan	5. Ausgram-1
		6. Malda	6. Habibpur
		7. Uttar Dinajpur	7. Karandighi
		8. 24 Pargana(s)	8. Canning
		9. Jalpaiguri	9. Alipurduar
22.	Meghalaya	1. West Garo Hills	1. Sei Seka
23.	Lakshadweep	1. Lakshadweep	1. Lakshadweep
24.	Goa	1. North District	1. North District
25.	Manipur	1. Churachandpur	1. Thanglong
		2. Ukhrul	2. Kamjong
26.	Andaman & Nicobar	1. Andaman & Nicobar	1. Andaman & Nicobar

Statement 'C'

Statement showing Statewise disbursement of fund under Khadi & V.I. during the year 1997-98

(Rs. in lakhs)

Sl. No.	State and Union Territories	CBC Source	From KVIC Sources				Total	Grand Total
		CBC	Khadi Loan	V.L. Loan	Khadi Grant	V.I. Grant		
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	1885.09	63.02	17.67	188.42	737.29	1006.40	2891.49
2.	Arunachal Pradesh	-	-	-	0.87	-	0.87	0.87
3.	Assam	2.30	19.43	0.37	35.07	6.30	61.17	63.47
4.	Bihar	8.82	30.17	0.14	747.91	4.00	782.22	791.04

1	2	3	4	5	6	7	8	9
5. Goa		1.21	-	31.32	1.12	9.85	42.29	43.50
6. Gujarat		4.70	7.00	13.37	1234.68	94.71	1349.76	1354.46
7. Haryana		114.89	18.75	219.36	590.12	52.24	880.47	995.36
8. Himachal Pradesh		127.80	-	-	120.60	153.98	274.58	402.38
9. Jammu & Kashmir		128.73	0.38	-	81.92	40.53	122.83	251.56
10. Karnataka		1666.56	170.75	68.05	434.42	561.35	1234.56	2901.13
11. Kerala		3.09	3.15	1.47	320.71	15.58	340.91	344.00
12. Madhya Pradesh		1004.54	1.21	48.86	267.03	319.06	636.18	1640.72
13. Maharashtra		589.96	10.84	48.68	113.04	285.31	457.87	1047.83
14. Manipur		585.83	-	-	-	281.50	287.50	873.33
15. Meghalaya		-	-	-	0.77	-	0.77	0.77
16. Mizoram		130.80	-	-	0.12	49.63	49.75	180.55
17. Nagaland		-	-	-	7.18	90.00	97.18	97.18
18. Orissa		148.54	18.95	5.87	30.01	60.50	115.33	263.87
19. Punjab		316.96	-	2.50	609.23	124.79	736.52	1053.48
20. Rajasthan		299.86	28.59	26.21	77.53	314.15	446.28	746.14
21. Sikkim		-	-	-	-	-	-	-
22. Tamilnadu		55.82	0.25	26.57	1161.29	58.76	1246.87	1302.69
23. Tripura		-	-	7.00	0.01	-	7.01	7.01
24. Uttar Pradesh		33.92	61.81	128.90	1929.03	77.72	2197.46	2231.38
25. West Bengal		-	43.15	4.96	170.46	7.60	220.17	226.17
Total - I		7109.42	477.45	651.32	8121.33	3344.85	12594.95	19704.37
II UNION TERRITORIES								
26. Andaman & Nicobar		-	-	-	-	-	-	-
27. Chandigarh		-	-	-	-	-	-	-
28. Dadra & Nagar Haveli		-	-	-	-	-	-	-
29. Daman & Diu		-	-	-	-	-	-	-
30. Delhi		4.59	-	-	21.80	10.75	32.55	37.14
31. Lakshadweep		-	-	-	-	-	-	-
32. Pondicherry		-	-	-	-	-	-	-
Total -II		4.59	-	-	21.80	10.75	32.55	37.14
Total I + II			477.45	651.32	8143.13	3344.60	12627.50	19741.51
III Departmental					616.94	21567.01	22183.95	22183.95
IV Others								
Total (I+II+III+IV)		7114.01	477.45	651.32	8760.07	24992.61	34811.45	41925.46

Statement 'D'

Statement showing total disbursement of fund under Bee Keeping Industry for the past 5 years

(Rs. in lakhs)

Year	KVIC Sources		C.B.C.
	Grant	Loan	
1993-94	19.90	54.62	-
1994-95	9.63	43.10	-
1995-96	43.18	112.72	31.80
1996-97	40.02	47.20	57.28
1997-98	6.66	4.26	8.46

Cotton Supplies to Mills in U.P.

4574. SHRI MOTILAL VORA : Will the Minister of TEXTILES be pleased to state :

(a) whether the some low quality of cotton rejected several times earlier was purchased from the Maharashtra Federation for the cooperative spinning mills of Uttar Pradesh;

(b) whether use of P.B. Yarn in place of cotton yarn was on of the reason for the losses in the above mills;

(c) whether it also a fact that the P.B.'s of various counts were sold at very low prices;

(d) if so, the reasons therefor;

(e) whether the Government have made any appraisal of the work efficiency of the General Manager and all other high officials;

(f) if so, the detail thereof; and

(g) if not, the reasons therefor ?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) to (g) The matters raised by the Honourable Member primarily come under the jurisdiction of the State Government concerned.

Bonds by UTI

4575. SHRI SUSHIL KUMAR SHINDE :
SHRI MADHAVRAO SCINDIA :

Will the Minister of FINANCE be pleased to state :

(a) whether the Unit Trust of India has initiated an Indian Millenium (Fund) Scheme and India Bonds are to be issued to Indian abroad thereunder;

(b) if so, the main terms of the India Bonds;

(c) whether the bonds are denominated in foreign currencies;

(d) the extent to which the scheme has been subscribed so far;

(e) the amount of foreign exchange collected and likely to be collected under the scheme; and

(f) the pattern of utilisation of this fund ?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) Unit Trust of India has informed that the Scheme is under formulation.

(b) to (f) Do not arise.

Setting up of Rural Industrial and Business Park

4576. SHRI ASHOK NAMDEORAO MOHOL : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government have taken any decision for setting up of 500 Rural Industrial and Business Parks in the country;

(b) if so, the State-wise details thereof and the objectives likely to be achieved thereby;

(c) the estimated expenditure involved therein and the mode financing the same;

(d) whether the Government have also consulted the State Governments in regard to identification of village industries to be developed by these parks and the places of their location;

(e) the guidelines framed in this regard; and

(f) the time by which parks are likely to be set up ?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) No, Sir. The Government have not taken any decision for setting up of 500 Rural Industrial and Business Parks in the country.

(b) to (f) In view of the reply at (a) above, question does not arise.

Bank Loans to Industrial Sector

4577. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of FINANCE be pleased to state :

(a) whether the amount of loans credit by Banks given to the Industrial Sector has increased as compared to the agricultural sector;

(b) if so, the loans given by Public and Private Sector Banks to the Industrial and Agricultural Sector during each of the last three years, Bank-wise and State-wise, separately;

(c) whether any steps have been taken by the Government to increase the flow of credit to the agricultural sector; and

(d) if so, the details thereof?